

GOVERNMENT OF INDIA
MINISTRY OF COAL

**LOK SABHA
UNSTARRED QUESTION NO.771
TO BE ANSWERED ON 28.04.2016**

Allocation of Coal Blocks to OPGC/OPTCL

771. DR. KULAMANI SAMAL:

Will the Minister of COAL be pleased to state :

- (a) whether the Union Government has received any proposal from the Government of Odisha to allocate the Karadabahal and Brahmanibil coal blocks to Odisha Power Generation Corporation (OPGC) and Fuljhari-East and Fuljhari-West Coal blocks to Odisha Power Transmission Corporation Limited (OPTCL); and
- (b) if so, the details and present status thereof?

ANSWER

MINISTER OF STATE (I/C) FOR COAL, POWER AND NEW & RENEWABLE ENERGY
(SHRI PIYUSH GOYAL)

(a) & (b) : Requests have been received from time to time from the Government of Odisha for allocation of coal blocks to Public Sector Undertakings of Odisha. The Ministry of Coal is allocating coal blocks/mines under the provisions of Auction by Competitive Bidding of Coal Mines Rules, 2012 and Coal Mines (Special Provisions) Rules, 2014 wherein a process has been prescribed for such allocation. The Government companies of the State of Odisha may apply as and when applications are invited by Ministry of Coal/Nominated Authority through a Notice Inviting Applications (NIA) for allocation of specified coal blocks/mines.
